GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO.5109

ANSWERED ON 03/04/2023

ICT Labs and Smart Classroom Functional in Government/Aided Schools/Technical Training of Teachers

5109. SHRI SUDHAKAR TUKARAM SHRANGARE: SHRI RAJENDRA AGRAWAL: SHRI ARUN SAO:

Will the Minister of EDUCATION be pleased to state:

- (a) the total number of ICT labs and smart classrooms functioning in the Government and aided schools in the country, State-wise, especially in Maharashtra;
- (b) whether there is any sort of training mechanism for teachers to upgrade their skills in tune with upcoming technology in school education;
- (c) if so, the details thereof; and
- (d) the initiatives taken by the Government to augment the knowledge base of the students and technical skills of teachers in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRIMATI ANNPURNA DEVI)

(a) to (d): Education is in the concurrent list of the Constitution and majority of the schools are under the domain of respective State and UT Governments. The Centrally Sponsored Scheme of Samagra Shiksha is implemented in partnership with all the States and UTs and financial assistance is provided to all States and UTs for various components including ICT infrastructure in schools. Under Samagra Shiksha, ICT component envisages covering all Government and Aided schools from classes VI to XII and Teacher Education Institutions (TEIs), subject to the availability of budgetary provision.

For ICT component onetime non-recurring grant upto Rs 6.40 lakh per school and a recurring grant of upto Rs. 2.40 lakh per school per annum for a period of 5 years is provided.

The State/UT wise details of ICT labs and Smart Classrooms approved and functional in the country is at **Annexure**.

The Ministry has issued PRAGYATA guidelines on safe usage of digital devices by students and teachers on 14th July, 2020. The guidelines brief on various modes of digital education including online mode that depends more on availability of internet, partially online mode that utilizes the blended approach of digital technology and other offline activities, and offline mode that utilizes television and radio as a major medium of instruction of education. These guidelines provide a roadmap or pointers for carrying forward enhanced quality online education. The guidelines recommend screen time for different categories of students such as – Pre Primary, Classes 1 to 8 and Classes 9 to 12. The guidelines are useful for a diverse set of stakeholders including school heads, teachers, parents, teacher educators and students. It also outlines the support to be provided to students with special needs. These guidelines are also useful, to take care of the physical health and mental wellness of the students and ensure that the children do not get over-stretched or stressed, or get affected negatively owing to prolonged use of digital devices. The guidelines can be accessed at:

https://www.education.gov.in/sites/upload_files/mhrd/files/pragyata-guidelines_0.pdf

The Ministry of Education through National Council of Educational Research and Training (NCERT) had conducted a survey related to online teaching learning in Kendriya Vidyalaya Sangathan (KVS), Navodaya Vidyalaya Samiti (NVS) and Central Board of Secondary Education (CBSE) schools. Based on the outcomes of the survey, Learning Enhancement Guidelines have been issued, which may be accessed at the following links:

https://www.mhrd.gov.in/sites/upload files/mhrd/files/Learning Enhancement 0.pdf

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 5109 ANSWERED ON 03.04.2023 ASKED BY SHRI SUDHAKAR TUKARAM SHRANGARE, SHRI RAJENDRA AGRAWAL AND SHRI ARUN SAO, HON'BLE MEMBERS OF PARLIAMENT REGARDING ICT LABS AND SMART CLASSROOM FUNCTIONAL IN GOVERNMENT/AIDED SCHOOLS/ TECHNICAL TRAINING OF TEACHERS

State/UT wise details of ICT labs and Smart Classrooms approved and functional are as follows:

S.No.	State/UT	ICT		Smart Classroom	
		Approval	Functional	Approval	Functional
1.	Andaman and Nicobar Islands	137	137	0	0
2.	Andhra Pradesh	8635	6133	1531	33
3.	Arunachal Pradesh	426	408	107	75
4.	Assam	6903	6149	3883	1
5.	Bihar	5310	2061	2865	125
6.	Chandigarh	106	106	184	90
7.	Chhattisgarh	1989	1989	5338	3633
8.	Dadra and Nagar Haveli	55	55	99	99
9.	DND - DNH	1181	1106	38	38
10.	Delhi	52	50	1029	0
11.	Goa	460	424	24	24
12.	Gujarat	5598	5580	7788	1624
13.	Haryana	4022	3396	2921	2808
	Himachal Pradesh	3317	2555	2248	2248
15.	Jammu and Kashmir	3037	1974	1352	27
16.	Jharkhand	3589	3064	640	639
17.	Karnataka	8323	3292	1768	0
18.	Kerala	2409	2409	372	372
19.	Ladakh	124	102	46	2
20.	Lakshadweep	28	0	0	0
21.	Madhya Pradesh	2822	249	1358	642
22.	Maharashtra	9826	9815	3292	1700
23.	Manipur	734	727	451	394
24.	Meghalaya	382	329	22	8
25.	Mizoram	507	505	229	13
26.	Nagaland	738	640	636	505
27.	Odisha	8317	3999	6974	2001
28.	Puducherry	176	176	145	114
29.	Punjab	4963	3969	3567	172
30.	Rajasthan	8816	8006	9207	2388
31.	Sikkim	372	372	274	274
32.	Tamil Nadu	9815	9814	865	865
33.	Telangana	4975	4879	3010	2706
34.	Tripura	1245	951	812	330
35.	Uttar Pradesh	4798	3967	18987	2055
36.	Uttarakhand	865	620	2433	1186
37.	West Bengal	3961	2788	0	0
	Total	119013	92796	84495	27191

Source: PRABANDH (As on March 2023)